

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 3**  
**(IB)-37(PB)/2024**

**IN THE MATTER OF:**

Nitin Jain

.... Petitioner/Applicant

Vs.

Syndicate Bank

.... Respondent

**Order u/S. 94(1) of the Insolvency and Bankruptcy Code, 2016**

**Order delivered on 12.06.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Adv. A. Mishra

**ORDER**

1. In this matter, we appointed Mr. Paramjeet Singh Sethi, Insolvency Professional as the RP vide our order dated 30.01.2024.
2. Subsequently, the matter was listed from time to time viz. on 28.02.2024, 23.04.2024 and 08.05.2024. However, the RP has not appeared before us.
3. Today also when the matter is listed, the RP has failed to appear.
4. We are unable to understand his conduct. May be there is a cause for IBBI to look into the issue and take appropriate action.
5. Since the RP appointed vide our order dated 30.01.2024 has not chosen to respond to the directions of this Tribunal, we have no other option but to pass the order appointing a new RP.
6. Therefore, this bench appoints **Ms. Bhavna Bansal** from the panel of Resolution Professionals provided by IBBI as a Resolution Professional replacing the earlier Resolution Professional Mr. Paramjeet Singh Sethi. The details of Ms. Bhavna Bansal, Resolution Professional are given below:

**IBBI Reg. No: IBBI/IPA-00/IP-P-02716/2022-2023/14150**

**E-mail Address: bhavnabansalus@yahoo.com**

**Mobile No.: 9212016744**

7. The Applicant and his counsel are directed to make available a copy of this order along with a copy of the application and documents immediately to Ms. Bhavna Bansal, Resolution Professional by all modes for information and necessary compliance.
8. List the matter **on 31.07.2024.**

**Sd/-  
(RAMALINGAM SUDHAKAR)  
PRESIDENT**

**Sd/-  
(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**

Shubham Pandya – 12.06.2024